

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3178
ANSWERED ON:11.02.2014
PROPOSAL FOR SPECIAL PACKAGE
Shivanagouda Shri Shivaramagouda

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Dr. B.R. Ambedkar Development Corporation Ltd., Karnataka has submitted a proposal for special package to the State;
- (b) if so, the details and the present status thereof; and
- (c) the time by which it is likely to be cleared?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI MANIKRAO HODLYA GAVIT)

(a) & (b): Yes, Madam. The proposal pertained to sanction of Special Package to drought affected Bangalore Rural Lok Sabha constituency. The proposal does not get covered under any scheme of Department of Social Justice and Empowerment. The States are expected to earmark SC population proportionate funds out of their annual Plan under Scheduled Castes Sub Plan, in accordance with the guidelines issued by the Planning Commission. Accordingly, the proposal of Dr. B R Ambedkar Development Corporation Ltd. has been forwarded to Government of Karnataka to explore the possibility of assisting the Corporation under Scheduled Caste Sub-Plan of the State of Karnataka.

(c); Does not arise.